

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 15/GT/2018

Date: 13.6.2018

To,

General Manager (Commercial)
North Eastern Electric Power Corporation Ltd.
Brookland Compound, Lower New Colony,
Shillong - 793003

Sir,

Subject: Petition for determination of tariff of Tuirial Hydro Electric Power Plant (60 MW) for the period from COD to 31.3.2019

Ref.: Letter No. NEEPCO/ ED/ COMML/T-13/2017-18/ 283 dated 12.6.2018

With reference to your letter dated 12.6.2018 on the above mentioned subject, I am directed to inform that your request for extension of time has been allowed and the time for submission of the additional information as per letter dated 30.5.2018 has been granted till 6.7.2018. You are requested to ensure filing of the said information within the date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)